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SLP(C)No. 12577 OF 2003
ITEM NO.MM-1COURT NO.3SECTION XII

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A.NO.1/2003 IN
Petition for Special Leave to Appeal (C)No. 12577/2003

(From the Judgment and order dated 11.7.2003 passed in
..... of the High Court Madras at Chennai)

C. KUPPUSAMI..Petitioner (s)

Versus

STATE OF TAMIL NADU..Respondent (s)

(for directions)

Date:29.07.2003. This petition was mentioned for hearing today.

CORAM:

HON'BLE MR.JUSTICE M.B. SHAH
HON'BLE DR.JUSTICE AR. LAKSHMANAN

For the Petitioner (s)
Mr.T.R.Andhyarujina,Sr.Adv.,
Mr.R. Mohan,Sr.Adv.,
Mr.V.G. Pragasam,Adv.

For the Respondent (s)
Mr.P.N. Ramalingam,Adv.

UPON hearing counsel, the Court made the following
O R D E R

List the I.A. on 31.7.2003.

(Vijay Kr.Sharma)(Janki Bhatia)
AR cum PS to Hon.Judge Court Master

Mentioning proforma is attached with R.P.